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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.55/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Custmer First Infonet Technologies Pvt.Ltd. | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. ANSHUMALA BANSAL, ADVOCATE
2. TANMOY CHAKRAUARY, ADVOCATE } For the
applicants/
petitioners

AB and
25/2/18

ORDER

Ld. Counsels for the Petitioner is present.

Heard. Reserved for Order.

Sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)